

ANNEXURE-A

RADHA MADHAV CORPORATION LIMITED

(UNDERGOING CORPORATE INSOLVENCY Resolution Professional PROCESS)

LIST OF FINANCIAL CREDITORS

As on Insolvency Commencement Date 22.10.2020 (Updated up to 28.06.2021)

S. No.	Name of Financial Creditor	Address	Amount Claimed (Rs in crore)	Amount Admitted (Rs in Crore)	% Voting Share	Security Interest
1	Alchemist Asset Reconstruction Company Ltd (acting in its capacity as Trustee of Alchemist XX Trust)	Regd. Office: A-270, First & Second Floor, Defence Colony, New Delhi - 110024	533.64	533.64	100%	As per Annexure-1



**RADHA MADHAV CORPORATION LIMITED
(UNDERGOING CORPORATE INSOLVENCY RESOLUTION PROFESSIONAL PROCESS)**

Detail of Security Interest created in favor of Financial Creditor Claims -

As on Insolvency Commencement Date 22.10.2020 (Updated up to 28.06.2021)

Being the list of immovable / movable property

I. Description of the immovable properties securing the financial assistance from the Assignor to Borrower:

II.

ITEM-A

Immovable property belonging to M/s. RadhaMadhav Corporation Ltd (Borrower Company).

All that piece or parcel of land or ground of Non-agricultural land bearing Survey No 54/3-A admeasuring 1563 Sq. Mtrs and Survey No 54/2-D admeasuring 72 Sq. Mtrs. together with construction standing thereon and situated within Marwad Village Panchayat, Taluka Daman, Sub District and District of Daman and bounded as follows:

On or towards the North :	By Survey No 54/2-C, 54/3, 50/9
On or towards the South :	By Survey No 54/3-B
On or towards the East :	By Village boundary of Bhimpore and Survey No 50/9-A
On or Towards the West :	By the Road

ITEM-B

Immovable property belonging to M/s. RadhaMadhav Corporation Ltd (Borrower Company).

All that piece or parcel of land or ground of Non-agricultural land bearing Survey No 50/9-A admeasuring 1118 Sq. Mtrs together with construction standing thereon and situated within Marwad Village Panchayat, Taluka Daman, Sub District and District of Daman and bounded as follows:

On or towards the North :	By Survey No 50/4
On or towards the South :	By Survey No 54/3-B
On or towards the East :	By Village boundary of Bhimpore and Survey No 50/9-A
On or Towards the West :	By Survey No 54/3 and 50/8

ITEM-C

Immovable property belonging to M/s. RadhaMadhav Corporation Ltd (Borrower Company).

All that piece or parcel of land or ground of Non-agricultural land bearing Survey No 107/2 admeasuring 1158 Sq. Mtrs; Survey No. 108/1 admeasuring 2582 Sq. Mtrs. and Survey No. 108/2 admeasuring 1857 sq. Mtrs. together with all or any superstructure standing thereon and situated within Village limit of Kadaiya of Daman Industrial Estate, Nani Daman within Marwad group Gram Panchayat Taluka Daman, Sub District and District of Daman and bounded as follows:



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Survey No 107/2

On or towards the North :	By Internal Road
On or towards the South :	By Survey No 107/12
On or towards the East :	By Survey No 108/1
On or Towards the West :	By Survey No 107/1

Survey No 108/1

On or towards the North :	By Internal Road
On or towards the South :	By Open plot belonging to Coast guard
On or towards the East :	By Survey No 108/2
On or towards the West :	By Survey No 107/2

Survey No 108/2

On or towards the North :	By Internal Road
On or towards the South :	By Open plot belonging to Coast guard
On or towards the East :	By Survey No 109/1, 2 & 3
On or towards the West :	By Survey No 108/1

ITEM -D

Immovable property belonging to M/s. RadhaMadhav Corporation Ltd (Borrower Company).

All that constructed flats bearing No 214 admeasuring 460 Sq. Feet, Flat No 215 admeasuring 260 Sq. Feet and Flat No 216 admeasuring 474 Sq. Feet on second floor and forming part of Survey No 183/1(5) of Village Kadaiya of Taluka Daman with Marwad Village Panchayat, Sub District and District of Daman and bounded as follows:

On or towards the North :	By Survey No. 183/1(4)
On or towards the South :	By Survey No 183/1(3, 4, 5)
On or towards the East :	By Survey No 182 and Nala
On or towards the West :	By Road

ITEM -E

Immovable property belonging to M/s. RadhaMadhav Corporation Ltd (Borrower Company).

All that piece or parcel of Non agricultural land bearing Survey No 51/3-C admeasuring 441 Sq. Mtrs; Survey No 54/1-B admeasuring 227 Sq. Mtrs and Survey No 54/2 admeasuring 412 Sq. Mtrs making in all admeasuring 1080 Sq. Mtrs together with factory building standing thereon and situated at Village Kadaiya within the jurisdiction of Marwad Village Panchayat, Taluka, Daman, Sub District and District of Daman and bounded as follows:

On or towards the North :	By Survey No. 51/3-A
On or towards the South :	By Survey No 54/1-C and 54/2-C
On or towards the East :	By Internal Road and Survey No 54/2-B



On or towards the West : By Survey No 51/3-A, 51/4 and 54/1

ITEM -F

Immovable property belonging to M/s. RadhaMadhav Corporation Ltd (Borrower Company).

All that constructed Flats bearing No 32 admeasuring 1710 Sq. Feet on third floor in a building known as "GEM PLAZA" standing thereon on the piece or parcel of Non-Agricultural land forming part of survey No 465, 464/4 and 466/9 situate at Dunetha College Road, Village Panchayat jurisdiction of Varkund of Taluka Daman, Sub District and District of Daman.

ITEM -G

Immovable property belonging to M/s. RadhaMadhav Corporation Ltd.

All that piece or parcel of industrial Plot of land or ground bearing Survey No 54/2-H, Survey No 54/3-D and 54/6-A totally admeasuring 1080 Sq. Mtrs of Village Kadaiya, Nani Daman, Taluka of Daman, Sub District and District of Daman and bounded as follows:

On or towards the North :	Metro Packaging-Survey no.51/3-C
On or towards the South :	Glory Packaging -Survey no. 54/2-F and others
On or towards the East :	Super Pack Industries
On or towards the West :	Road

ITEM -H

Immovable property belonging to M/s. RadhaMadhav Corporation Ltd.

All that piece or parcel of industrial building constructed over the properties bearing Survey No 51/4A, 54/1A, 51/4-B, 54/2-F, 54/2-A, 54/1-C, 51/4-C, 54/2-E and 51/4-D totally admeasuring 4320 Sq. Mtrs of Village Kadaiya, Nani Daman, Taluka of daman, Sub District & District of Daman.

ITEM -I

Immovable property belonging to M/s. RadhaMadhav Corporation Ltd.

Immovable property bearing Survey no. 111, admeasuring 12000 sqmtrs of Northern portion out of total 14600 sqmtrs situated at village Kadaiya, Nani Daman, within Kadaiya gram Panchayat area, within registration sub district Daman, District Daman and which is not described in the land registration office Daman and not enrolled in Taluka Revenue Office, Daman. It is bounded as under:

On or towards the East :	Survey No.110/8
On or towards the West :	Survey No. 113/2 and 125/1
On or towards the North :	Survey No.72 and 125/2
On or towards the South :	Southern portion of the same property

ITEM -J



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Immovable property belonging to M/s. RadhaMadhav Corporation Ltd.

Leasehold Immovable property bearing plot no. 66, admeasuring 9007 sq.mtrs situated at village Kalyanpur , Tehsil Kichha, Sector-4, I.I.E, Pantnagar, District U.S Nagar. It is bounded as under:

On or towards the East :	Plot No. 77 & 78
On or towards the West :	Plot no. 67 & Greenary
On or towards the North :	Greenary&Nala
On or towards the South :	Road

ITEM -K

Immovable property belonging to Shri Anil Jairambhai Agrawal (Guarantor-Mortgagor)

All that Non-agricultural plots of land or ground or piece of parcel of land for residential / commercial purpose bearing Plot Survey No 560/30 admeasuring 337.50 Sq. Mtrs., No 568/31 admeasuring 337.50 Sq. Mtrs, No 568/40 admeasuring 337.50 Sq. Mtrs. and No 568/41 admeasuring 337.50 Sq. Mtrs situated at Village Dunetha, Nani Daman within the jurisdiction of Varkund group Gram Panchayat, Taluka of Daman, District of Daman and the same bounded as follows:

On or towards the North :	By Internal Road
On or towards the South :	By Internal Road
On or towards the East :	By 8 Mtr Internal Road
On or towards the West :	By plot bearing survey No 32 and 39

ITEM -L

Immovable property jointly belonging to Shri Abhishek Anilkumar Agrawal (Guarantor-Mortgagor)

All that piece or parcel of industrial Plot of land or ground bearing Survey No 51/2 (Part) admeasuring 1090 Sq. Mtrs situated at Kadaiya, Nani Daman within the Marwad Village Panchayat jurisdiction, Taluka of Daman, Sub District and District of Daman and bounded as follows:

On or towards the North :	Survey No 50/6
On or towards the South :	Survey No 51/3
On or towards the East :	Survey No 51/2A
On or towards the West :	Survey No 512A

ITEM -M

Immovable property jointly belonging to Shri Anil Jairambhai Agrawal, Smt. Sulochanaben Agrawal, Shri Mitesh Anilkumar Agrawal and Shri Abhishek Anilkumar Agrawal (Guarantors-Mortgagors)

All that constructed flats bearing No 18 admeasuring 1710 Sq Feet on First Floor in a building known as "GEM PLAZA" standing thereon on the piece or parcel of Non-Agricultural land forming part of Survey No 465, 464/4 and 466/9 situate at Dunetha College Road, Village Panchayat jurisdiction of Varkund of Taluka Daman, Sub district and District of Daman.



(11)

ITEM -N

(Immovable property belonging to M/s. RadhaMadhav Corporation Limited)

All that Agricultural Land bearing survey no.106/1 admeasuring 1163 square metres and Survey No. 106/3 admeasuring 1822 square meters along with plinth level construction area, situated at village kadaiya, Nani Daman it is bounded as under

On or towards the North	:	Survey No 109/3
On or towards the South	:	Survey No 106/4
On or towards the East	:	Survey No 95
On or towards the West	:	Survey No 108/1

ITEM -O

(Immovable property belonging to M/s. RadhaMadhav Corporation Limited)

All that Non Agricultural Land admeasuring 4550 Square meters in area bearing Survey No. 107/2-A, admeasuring 3000 square meters in area bearing Survey No. 108/1-A and admeasuring 3450 square meters in area bearing Survey No. 108/2-A situated at village Kadaiya, Nani Daman it is bounded as under;

On or towards the North	:	Fraction belonging to Coast Guard
On or towards the South	:	Property belonging to Coast Guard
On or towards the East	:	Plot bearing survey No. 109/1, 2 & 3
On or towards the West	:	Plot Bearing Survey No. 107/1

ITEM -P

(Immovable property belonging to M/s. RadhaMadhav Corporation Limited)

All that Property bearing Survey No. 109/1 admeasuring 1487.75 Square meters and Survey No. 109/2 admeasuring 1515 square meters situated at Village Kadaiya, Nani Daman duly registered with the Sub-Registrar, Daman under serial No 1290/2008 it is bounded as under;

Survey No 109/1

On or towards the North	:	10 Metres wide road
On or towards the South	:	Survey No 109/2
On or towards the East	:	10 Metres wide Road
On or Towards the West	:	Survey No 108/2-A

Survey No 109/2

On or towards the North	:	Survey No. 109/1
On or towards the South	:	Survey No. 109/3
On or towards the East	:	10 metres wide road
On or towards the West	:	Survey No. 108/2-A



III. Description of the Movable Properties securing the financial assistance from the



Assignor to Borrower:**1. Particulars of the hypothecated securities of M/s RadhaMadhav Corporation Ltd**

The whole of the current assets of the borrower namely, stocks of raw materials, stocks in process, semi-finished and finished goods, stores and spares not relating to plant and machinery (consumable stores and spares), bills receivable and book-debts and all the movable properties of the borrower including movable machinery, machinery spares, tools and accessories present and future of the borrower, both present and future whether now lying loose or in cases or which are now lying or stored in or about or shall hereinafter from time to time during the continuance of the security of these presents be brought into or upon or be stored or be in or about of the borrower's factories, premises and godowns situated at Daman in the UT of Daman & Diu and Rudrapur in the state of Utrakhand/ Uttranchal or wherever else the same may be or be held by any party to the order or disposition of the Borrower or in the course of transit or on high seas or on order or delivery, however and wheresoever in the possession of the borrower and either by way of substitution or addition.

2. Particulars of the Hypothecated securities of M/s Print Rite

The whole of movable plant and machinery both present and future at Survey No. 51/2A, Daman Industrial Estate, Village Kadaiya, Nani Daman. Bank letter dated 20/11/2009 including plant and machinery mentioned hereunder:

Sr. No.	Machineries
1	4 Colour Manual Roland Printing Machine
2	Plate Making plant for exposing washing
3	Die Punching Machine
4	Roll to Sheet Counter
5	Electric Panel Board
6	Rotogravure Printing Machine
7	4 Colour Flexo Printing machine

IV. Description of the pledge shares owned by MITESH ANILKUMAR AGARWAL & ABHISHEK ANILKUMAR AGARWAL)

Sr. No.	Name of the Pawnors/pledgor	No. of Shares
1	MiteshAnilkumarAgarvval (M.D. & Guarantor)	15,00,000
2	Abhishek Anilkumar Agarwal (Joint M.D. & Guarantor)	21,74,000
3	MiteshAnilkumar Agarwal (MD & Guarantor)	9,00,000

V. Details of Personal / Corporate Guarantees

Sr. No.	Name of Guarantor	Person / Corporate	Address



1.	Mr. Jayramdas Agarwal	Anil	Personal	RadhaMadhavKunj, Daman Collage Road, Dunetha, Nani Daman, Daman-396210
2.	Mr. MiteshAnilkumar Agarwal		Personal	RadhaMadhavKunj, Daman Collage Road, Dunetha, Nani Daman, Daman-396210
3.	Mr. Anilkumar Agarwal	Abhishek	Personal	RadhaMadhavKunj, Daman Collage Road, Dunetha, Nani Daman, Daman-396210
4.	Mrs. Sulochnadevi Agarwal		Personal	RadhaMadhavKunj, Daman Collage Road, Dunetha, Nani Daman, Daman-396210
5.	RadhaMadhav Research & Trade Ltd		Corporate	98/2, Daman Industrial Estate, Kadaiya, Nani Daman-396210
6.	M/s Print Rite		Corporate	51/2-B, Daman Industrial Estate, Village Kadaiya, Nani Daman, Daman-396210

